



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

11	WP(C)/4622/2020 (PDF COPY), B/O	PRATUL KUMAR GHOSH AND ANR. Versus ASHISH AGARWAL AND 3 ORS.	MR A SARMA MR. S MITRA
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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/4536/2020 FIXED	DIBRUGARH FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM MR. N BORAH	GA, ASSAM
45	WP(C)/4621/2020 (PDF COPY), B/O	M/S TATA MOTORS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 05/11/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
41	Bail Appln./2277/2020 B/O	TINKU DAS Versus THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
MOTION (BA)				
42	Bail Appln./2376/2020 B/O	NIRANJAN SARKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. N BORAH MR. P K BORA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	WP(C)/4608/2020 B/O	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	GA, ASSAM
37	WP(C)/4612/2020 B/O	MISS ANU DOLEY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MRS. M TALUKDAR	GA, ASSAM
38	WP(C)/4613/2020 B/O	RANJAN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR	GA, ASSAM
39	WP(C)/4614/2020 B/O	KAUSHIK NANDAN BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MRS. M TALUKDAR	GA, ASSAM
40	WP(C)/4615/2020 B/O	PALASH HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MRS. M TALUKDAR	GA, ASSAM
41	WP(C)/4616/2020 B/O	BINUD KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR	GA, ASSAM
42	WP(C)/4617/2020 B/O	ASHIQR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR	GA, ASSAM
43	WP(C)/4623/2020 B/O	MADHURAM PATIRI Versus THE STATE OF ASSAM AND 4 ORS.	S N SARMA MR. K KALITA MS. S GHOSH MR G K DEKA	SC, AGRI. DEPARTMENT
ORDERS				
44	Cont.Cas(C)/553/2015 FIXED	SMTI. KALPANA SINGHA Versus MEHTAB HUSSAIN SAIKIA AND ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR. S BISWAS	MR. D SAIKIA (R2) MR. B GOGOI (R2) MR P NAYAK MR.A B T HAQUE MR. D UPAMANYA MR. A PHUKAN

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| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
| 3) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - II

**THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH OR AT 2 P.M.
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/4620/2020 (PDF COPY), B/O	RANJAN KUMAR CHAKRAVARTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

30 MC/3365/2014 IN RSA SL.NO. 234587, FIXED	MUNIA CHAUHAN Versus SRI SUKHLAL DAS and 7 ORS,	MRM R ADHIKARI MR.C K S BARUAH MS.H TERANGPI	MS.K YADAV(R-1 & 2) MR.A KABRA(R-1 & 2) MS.D L DEKA(R-2)
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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

1) MR. R HUSSAIN	13-10-2020	To	07-11-2020
2) MR J I BARBHUIYA	14-10-2020	To	05-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	AB/3135/2020 (PDF COPY), FIXED	RINKU DAS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
41	AB/3146/2020 (PDF COPY), B/O	HITENDRA JHA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING FROM
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/3872/2020 FIXED	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	SC, GST ASSTT.S.G.I.
23	WP(C)/3875/2020 FIXED	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
ADMISSION				
24	WP(C)/1747/2017 FIXED	ABDUL QUIUM OSMANI Versus THE STATE OF ASSAM and 3 ORS.	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH	SC, EDUCATION SC, FINANCE SC, U G C
25	WP(C)/4493/2020 FIXED	ASSAM CARBON PRODUCTS LIMITED Versus UNION OF INDIA AND ANR	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, GST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
38	Bail Appln./2334/2020 FIXED	MD. ALTAF ALI Versus THE STATE OF ASSAM	MR A R MEDHI MR P C R MEDHI	PP, ASSAM
ORDERS				
39	Crl.Rev.P./353/2019 WITH LCR 4 FILES, FIXED	DEBASISH SEN Versus M/S. S.B. BONDED WARE HOUSE	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. R GOSWAMI MR. R GOSWAMI MS. P. KALITA MS. U BHATTACHARYYA MS. R DEVI MS. U BHATTACHARYYA
WITH				
40	Crl.Rev.P./352/2019	DEBASISH SEN Versus M/S. S.B. BONDED WARE HOUSE	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI

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